

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:270

ANSWERED ON:13.12.2011

INSTALLATION OF CCTV CAMERAS

Das Shri Ram Sundar;Reddy Shri Anantha Venkatarami

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether after the recent terrorist attacks in the Delhi High Court, Mumbai and other cities, the Government proposes to install Closed-Circuit Television (CCTV) cameras on a large scale;
- (b) if so, the details thereof;
- (c) whether the Government has sought external assistance from other countries in this regard;
- (d) if so, the details thereof, country-wise; and
- (e) the steps taken/proposed to be taken by the Government for early installation of such CCTV cameras and electronic surveillance equipment?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 270 FOR 13.12.2011

(a) to (e): "Police" and "Law and Order" are State subjects under Schedule VII of the Constitution. As such, it is primarily the responsibility of the State Governments/Union Territory Administrations to modernize and adequately equip its police forces and make security arrangements including installation of Closed-Circuit Television Cameras (CCTV). The Central Government provides funds to the States under the Modernization of Police Force (MPF) Scheme to help them to upgrade the equipment, weaponry, mobility, security arrangements etc. of the State Police Forces. The States have installed 809 CCTVs so far out of MPF funds. Government of Maharashtra has also initiated steps to install CCTVs to cover Mumbai City. The Central Government has not sought any external assistance in this regard.

As far as Delhi is concerned, after the recent bomb blast, CCTV cameras are being installed at the Supreme Court, the Delhi High Court and all the District Courts. Till the installation of CCTV cameras on a permanent basis is done, CCTV cameras have been installed in District Courts on hire basis. In the Delhi High Court the installation work of 49 CCTV cameras is in progress.

The work of installation of CCTV surveillance systems in 59 market places and 27 border check posts of Delhi in three phases was awarded on 7th October, 2008 to M/s ECIL (a Government of India undertaking). In the 1st phase, 25 markets and 4 border check posts of Delhi were identified for installation of the system. Installation at 24 sites has been completed and taken over by Delhi Police. Installation at the remaining 5 places is to be completed shortly.

In phase 2(a), 28 market places and 10 border check posts in Delhi have been identified for installation of CCTVs and in phase 2(b) six locations are to be covered. Phase 2(a) and 2(b) will be covered with the approximately 2500 cameras which are available as surplus from the Commonwealth Games 2010. In phase 3, installation of CCTV system at 13 border check posts at Delhi will be taken up. Work on phase 2 and 3 will be taken up after the work of phase-1 is completed.

Besides, CCTV Cameras have already been installed at various important public places such as the IGI Airport and at the Metro Stations.